Saving our planet, lifting people out of poverty, advancing economic growth... these are one and the same fight. We must connect the dots between climate change, water scarcity, energy shortages, global health, food security and women's empowerment. Solutions to one problem must be solutions for all.

### - BAN KI MOON

harmful living conditions, and destroy ecosystems.

Our Constitution imposes a duty on the State to ensure that the decision making at all levels of governance. State has established legal framework to combat pollution but much the tonic

The human race has been facing the wrath of epidemics and of it has not received the expected reaction from the industries, diseases since their existence. But it is only in the past century that households and even the national consciousness of citizens, Policies environmental degradation and pollution have come out as the like, Swachh Bharat, Avushman Bharat, Odd and even scheme for cause of these diseases and poor public health. Severe air pollution. vehicles, stopping diesel vehicles or old registered vehicles. inadequate clean water supply, lack of sanitation and hygiene, and switching to solar power, replacing burning of fossil fuels and bazardous waste cause debilitating and fatal illnesses, create restricting burning of agricultural crops, etc. are a reflection of the

health of workers, men and women, and the tender age of children This National Seminar on Environment and Public Health will are not abused. Again, improvement of public health is a primary provide an interdisciplinary platform to bring together Scientist. duty of the State under Article 47. This is in contrast to the public Doctors, Lawyers, Researchers and Academicians to present and health risks imposed by environmental degradation in India. The exchange the ideas of the latest research works and result related to

# WHO CAN PARTICIPATE?

- · Academicians
- · Professionals
- · Research Scholars and Students.

## METHODOLOGY

The Seminar will be divided into three interactive sessions/focused group discussions. Each session will be headed by a Chairman, Co-Chairman and key theme paper presentation by the participants.

### Session 1

#### Session Themes: Law, Sustainable Environment and Climate Change

- 1. Interaction between Environment and Public health 2. The Sustainable Development and Millennium
- Development Goals
- 3. Climate Change and international commitments
- 4. Forest Conservation and Industrialisation:
- Diversion of forest land for non-forest purposes 5. The overlap of poverty, urbanisation and lack of sanitation on Public Health
- 6. Intensification of agriculture, industrialization and increasing energy use
- 7. Effect of exposure to chemicals
- 8. Biomedical waste and Hazardous Waste Management system
- 9. State's responsibility for climate change damages
- 10. Legal Framework and innovative approaches to environmental degradation and better health

rising awareness on the issue. Hence, the need of the hour is to integrate environmental considerations into public health laws and



### Session 2

### Session Themes: Environmental Protection and Sustainable Governance

- 1. The National Policy on Biofuels-2018
- 2. Air Quality Index and Policies for Abatement of Pollution
- 3. The importance of National River Conservation Plan
- 4. Right to Clean water vis-a-vis Public Health and river bed management
- 5. Corporate environmental responsibility
- 6. Natural Resources and Corporate Liability
- 7. Transparency in Allocation of Natural Resources
- 8. The Nuclear Waste Disposal Management and its effectiveness
- 9. E- Waste and regulatory framework vis-à-vis scope of Green Criminology
- 10. Plastic Pollution and anti-plastic laws in India
- 11. Role of statutory bodies viz. National Green Tribunal, Pollution Control Boards in environmental regulation

### Session 3

### Session Themes: Public Health and Framework for Social Change

- 1. Fundamental Right to Health and Judicial Activism
- 2. Swachh Bharat: Open Defecation and Health concerns 3. Ayushman Bharat: The National Health Protection Mission
- 4. National Health Insurance Schemes
- 5. The shifting paradigm of mental healthcare
- 6. The perils of persistent drug abuse and combative legal framework
- 7. The pre-natal healthcare framework and its effectiveness
- 8. The scope and future of Mobile and E-healthcare services
- 9. The packaging/labelling rules for tobacco products; scope and
- effectiveness 10. Emergency Healthcare and Laws
- 11. The role of FSSAI in Public Health management and preventing food adulteration Lifestyle changes and Public Health



# **GUIDELINES FOR PAPER PRESENTATION**

- . The topics laid down in the themes are suggestive and the final article/paper can incorporate more than one issue.
- Abstract should not be more than 250 words and a maximum of 5(five) relevant keywords.
- · Full Paper- 2500 Words minimum excluding references and footnoting (Descriptive footnotes and substantive text in the footnotes
- · Footnotes must follow The Bluebook: A Uniform System of Citation (Harvard, 19th Edition).
- · Abstract and Full paper is to be submitted as soft copy only in MS-Word format (Typed in Times New Roman, 14 point Heading and 12 point Normal text with 1.5 spacing and 10 point with 1.0 spacing footnotes).
- · A separate MS-Word File should be submitted containing the article title, followed by author's name, affiliation, communication
- A declaration waiving the copyright by author and stating that all submissions are original and bonafide work of the author.
- · No part of submitted paper should contain any form of identification of the author or any such information if found would lead to
- · Only 1(one) co-author is permitted.
- All papers (abstract and full) must be submitted at alslko.auup@gmail.com under the subject name: "AMITY LKO 2019 SEMINAR-



# CERTIFICATE OF PARTICIPATION/PRESENTATION

- Certificate of participation/paper presentation will be issued to those who participate/present paper themselves.
- Those whose paper are accepted, but do not attend the seminar will not get the certificate.
- Best research paper of each technical session will get certificate of excellence.



### REGISTRATION

- . Last date for Registration (Abstract and Author's details via E-mail): 5th January, 2019 (23:59 hrs.).
- · Confirmation date for Selected Abstract: 10th/anuary, 2019
- · Last date for Full Paper Submission via E-mail: 20th January, 2010 (23:50hrs.).

### REGISTRATION FEE (till 10th/anuary, 2010)

- · Professional participants :Rs. 1500/-
- · Students participants :Rs. 1000/-
- · Students participants (Amity University, Lucknow Campus): Re Son/-

### REGISTRATION FEE (after 10th January, 2019/ On Spot Registration)

- · Professional participants :Rs. 2000/-
- · Students participants :Rs. 1500/-· Students participants (Amity University, Lucknow Campus) :Rs. 1000/-

Registration Fee can be submitted during registration on campus through cash and in Bank Account (Axis Bank Limited). Account No 053010100284066 : 31/93, MG Marg. Account Name Amity University Uttar Pradesh, Lucknow Opposite Raj Bhawan, Lucknow - 226001 Campus IFSCode UTIB0000053 Rank : Axis Bank Limited. Swift Code AXISINBB053 : Lucknow. Branch MICR Code 226211002

# ACCOMMODATION & TRAVEL

Accommodation will be provided to the delegates who are coming from outstation on first come first serve payment basis. No travel expenses will be provided.

# THE CITY OF NAWABS, LUCKNOW

Lucknow is popularly known for its Nawabi culture as the 'City of nawabs'. Situated at the banks of Gomti River, it dates back to the time of the Survayanshi Dynasty. It is also known as the Golden City of the East, Shiraz-i-hind and the Constantinople of India, Lucknow, the capital of Uttar Pradesh, was founded by Nawab Asaf-ud-Daula, The era of the nawabs bestowed Lucknow with its courteous culture, mouth-watering delicacies and historical monuments which give the city a unique charm. The city is well connected by Air/Train and Surface Transport.



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- . 40 acre hi-tech campus with state-of-the-art facilities
- 200 advanced labs in various disciplines
- Air-conditioned and amphitheatre style classrooms.
- Well-stocked library with over 65,000 books, 17,000 journals and
- · On-campus hostel for 2,000 students



National Seminar on **ENVIRONMENT AND PUBLIC HEALTH:** ISSUES & REMEDIES

JANUARY 24TH- 25TH, 2019



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For further information, please contact:

Amity Law School, Amity University Uttar Pradesh, Lucknow Campus

Malhaur (Near Railway Station), PO: Chinhut, Gomti Nagar Extension, Lucknow, U.P.-226028 Tel.: +91-92-369-09051, 99-184-77666, 0522-2399418, 6525676, Fax: 0522-2399610 E-mail: admissionslko@amity.edu | Website: www.amity.edu/lucknow